

PRESS RELEASE

PR No.255/2008

Re-allocation of debt investment limit

1. The enhanced debt limits in government debt category were allocated to entities on October 16, 2008 and in corporate debts on November 06, 2008.
2. After assessment of the utilization, the unutilized debt limits are being re-allocated to entities lower down in the list.
3. The list of entities and the allocated limits is placed in Annexure.
4. In terms of SEBI circular dated November 06, 2008, in case the allocated limits are not utilized by the entities in 11 working days, i.e. by November 26, 2008, the same shall be withdrawn and allocated to the entities lower down in the list.

Annexure to Press Release No. 255/2008

Allocation of Government debt dated November 10, 2008		<i>All figure in USD Million</i>	
	Name of entity	Limits Requested	Limits Allocated
1	Sophia Growth - A Share Class Of Somerset India Fund	10	10
2	Morgan Stanley Emerging Markets Debt Fund, Inc.	5	5
3	IXIS Corporate And Investment Bank (now called NATIXIS)	95	93.93

Allocation of Corporate Debt dated November 10, 2008		<i>All figure in USD Million</i>	
	Name of entity	Limits Requested	Limits Allocated
1	Bank of America Singapore	300	300
2	Barclays Capital Securities Ltd	300	144.82

Mumbai

November 10, 2008